GOVERNMENT OF INDIA MINISTRY OF EXTERNAL AFFAIRS

LOK SABHA UNSTARRED QUESTION NO.657 TO BE ANSWERED ON 19.07.2017

VISIT BY DIGNITARIES

657. KUNWAR HARIBANSH SINGH: SHRI SATAV RAJEEV: SHRI CHANDRAKANT KHAIRE: SHRI BIDYUT BARAN MAHATO: SHRI GAJANAN KIRTIKAR: SHRI KAPIL MORESHWAR PATIL: SHRI DHANANJAY MAHADIK: SHRIMATI ANJU BALA: SHRI P.R. SUNDARAM: SHRI ASHOK SHANKARRAO CHAVAN: **DR. J. JAYAVARDHAN: ADV. CHINTAMAN NAVASHA WANAGA:** SHRIMATI SUPRIYA SULE: SHRI B. SRIRAMULU: SHRI SUMAN BALKA: SHRI S.R. VIJAYAKUMAR: SHRI SHRIRANG APPA BARNE: **PROF. K.V.THOMAS:** SHRI T. RADHAKRISHNAN: **DR. HEENA VIJAYKUMAR GAVIT:** SHRI K.N. RAMACHANDRAN: SHRI BHARTRUHARI MAHTAB: SHRI SUDHEER GUPTA: SHRI M.B.RAJESH: **DR. SHRIKANT EKNATH SHINDE:** SHRI SUSHIL KUMAR SINGH: SHRI B.N. CHANDRAPPA: SHRI VINAYAK BHAURAO RAUT:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the details of foreign dignitaries who visited India during each of the last three months and the current month, country-wise;

- (b) the details of foreign trips undertaken by the Prime Minister of India and other dignitaries during the said period;
- (c) the areas identified for co-operation, discussion held during the said visits; and
- (d) the Memorandum of Understanding/agreements signed and the advantages to the country as a result thereof particularly under make in India programme?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI M. J. AKBAR)

(a) to (d) Information is placed at Annexures A & B.

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Annexure-A

Visits by Foreign Dignitaries

I. Details of Foreign Dignitaries who visited India (Head of State/Head of Government)

S.	Country from	The areas identified for	The Memorandum of Understanding/Agreements	The advantages to the country as a
No.	where the	cooperation, discussion held	signed	result of the Memorandum of
	Foreign	during the said visits		Understanding/Agreements signed
	Dignitary visited			particularly under Make in India
	India during			programme
	each of the last			
	three months			
	and the current			
	month (April-			
	July 2017) with			
	dates			
	(b)	(c)	d(i)	d(ii)
1	Prime Minister	0 0 1	1) MoU on Cooperation in the proposed	1) India is expected to be self
	of Malaysia, HE		development of a Urea and Ammonia	sufficient in urea and ammonia in
	Dato Sri Mohd	,	Manufacturing Plant in Malaysia and offtake of	the next 5-6 years. The MoU is
	Najib Tun	1 / 1 /	existing surplus urea from Malaysia to India.	intended to meet an existing
	Abdul Razak,	0	2) MoU on Cooperation in the Field of Sports	requirement of about 5-6 mn tones
	(30 March - 04)	degrees, purchase of urea and	3) MoU between the Malaysian Human	per annum.
	April 2017)	ammonia from Malaysia,	Resource Fund/Pembangunan Sumber Manusia	2) The MoU will contribute to
		technical cooperation on Palm	Berhad and Entrepreneurship Development	the enhancement and development
		Oil, setting up of a Technology	Institute of India	of cooperation in the field of sports
		Park in Andhra Pradesh.		in both countries.
			4) MoU between Association of Indian	3) The MoU envisages EDII

			 University, India and Malaysian Qualifications Agency, Malaysia on Mutual Recognition of the Educational Qualifications. 5) The MoU between Malaysian Palm Oil Board and Institute of Chemical Technology ICT, India 6) MoU between MIGHT Technology Malaysia and AP Economic Development Board on implementation of 4th Generation Technology Park in Andhra Pradesh. 	 Ahmedabad carrying out training and other capacity building programmes on behalf of Malaysian Human Resource Fund. 4) The MoU will facilitate increase exchange of students between the two countries. 5) The MoU will enhance collaboration in technology development in the field of Palm Oil. 6) The MoU will pave way for manufacturing of packing material from recycled agricultural materials.
2	Prime Minister of The People's Republic of	Shipping, high-technology areas	1) MoU on Defence Cooperation Framework between the Government of the Republic of India and the Government of the Republic of	All the MoUs signed are advantageous in their respective sectors.
	Bangladesh	such as Electronic & IT, Cyber Security, Mass Media, Nuclear	and the Government of the People's Republic of Bangladesh.	sectors.
	(April 07-10,	•	2) MoU between Defence Services Staff	
	2017)	Development, Judicial sector,	College, Wellington (Nilgiris), Tamil Nadu, India	
		training and capacity building	and Defence Services Command and Staff	
		measures etc.	College, Mirpur, Dhaka, Bangaldesh for	
			Enhancing Cooperation in the Field of Strategic and operational studies.	
			3) MoU between National Defence College,	
			Dhaka, Bangladesh and National Defence	
			College, New Delhi, India for enhancing	
			cooperation in the field of national security,	
			development and strategic studies	

	4) MoU between the Government of the	
	Republic of India and the Government of the	
	People's Republic of Bangladesh on Cooperation	
	in the Peaceful Uses of Outer Space	
	5) Agreement between the Government of the	
	Republic of India and the Government of the	
	People's Republic of Bangladesh on Cooperation	
	in Peaceful uses of Nuclear Energy	
	6) Arrangement between The Atomic Energy	
	Regulatory Board (AERB) of the Government of	
	the Republic of India and The Bangladesh Atomic	
	Energy Regulatory Authority (BAERA) of the	
	Government of the People's Republic of	
	Bangladesh for the Exchange of Technical	
	Information and Co-operation in the Regulation of	
	Nuclear Safety and Radiation Protection	
	7) Inter-Ágency Agreement between Global	
	Centre for Nuclear Energy Partnership (GCNEP),	
	Department of Atomic Energy, Government of	
	India and Bangladesh Atomic Energy	
	Commission (BAEC), Ministry of Science and	
	Technology, Government of People's Republic of	
	Bangladesh on Cooperation regarding Nuclear	
	Power Plant Projects in Bangladesh	
	8) MoU between the Ministry of Electronics	
	and Information Technology (MeitY) of the	
	Government of the Republic of India and	
	Information and Communication Technology	
	Division of the People's Republic of Bangladesh	
	on Co-operation in the field of Information	
	on co-operation in the next of information	

Technology and Electronics.	
9) MoU between the Indian Computer	
Emergency Response Team (CERT-In), Ministry	
of Electronics and Information Technology	
(MeitY), Republic of India and Bangladesh	
Government Computer Incident Response Team	
(BGD e-Gov CIRT), Bangladesh Computer	
Council of Information and Communication	
Technology Division, Ministry of Post,	
Telecommunication and IT On Cooperation in the	
area of Cyber Security	
10) MoU between the Government of the	
Republic of India and the Government of the	
People's Republic of Bangladesh on Establishing	
Border Haats Across the Border between India	
and Bangladesh (and Mode of Operation of	
Border Haats)	
11) MoU Between Ministry of Law & Justice	
of the Republic of India And Ministry of Law,	
Justice & Parliamentary Affairs of the People's	
Republic of Bangladesh On Bilateral Judicial	
Sector Cooperation	
12) MoU between the National Judicial	
Academy, India and the Supreme Court of	
Bangladesh on Training and Capacity Building	
Programme for Bangladeshi Judicial Officers in	
India	
13) MoU between the Directorate General of	
Lighthouses and Lightships (DGLL), Ministry of	
Shipping, the Government of the Republic of	

		India and the Department of Chinning Ministry of	
		India and the Department of Shipping, Ministry of	
		Shipping, the Government of the People's	
		Republic of Bangladesh Concerning Cooperation	
		on Aids to Navigation.	
		14) MoU between Geological Survey of India	
		(GSI) and Geological Survey of Bangladesh	
		(GSB) on Mutual Scientific Cooperation in the	
		field of Earth Sciences for Research and	
		Development.	
		15) MoU on Passenger and Cruise Services on	
		the Coastal and Protocol Routes between the	
		Ministry of Shipping of the Government of the	
		Republic of Indi and the Ministry of Shipping of	
		the Government of the People's Republic of	
		Bangladesh.	
		16) MoU on Development of Fairway from	
		Sirajganj to Daikhowa and Ashuganj to Zakiganj	
		on Indo-Bangladesh Protocol Route between the	
		Ministry of Shipping of the Republic of India and	
		the Ministry of Shipping of the People's Republic	
		of Bangladesh.	
		17) MoU between the Government of the	
		Republic of India and the Government of the	
		People's Republic of Bangladesh on Cooperation	
		in the Field of Mass Media.	
		18) Audio-visual Co-production Agreement	
		between the Republic of India and the	
		Government of the People's Republic of	
		Bangladesh	
		19) MoU between GoI and GoB for extending	
I			

	1			
			New Defence LOC of USD 500 million.	
			20) Agreement between Bangladesh And India	
			for the Regulation of Motor Vehicle Passenger	
			Traffic between the two countries (Khulna-	
			Kolkata route) and SOP of the Agreement	
			21) MoU between the Government of the	
			Republic of India (GoI) and the Government of	
			the People's Republic of Bangladesh (GoB) for	
			Extending a 3 rd Line of Credit (LoC) by GoI to	
			GoB	
			22) Financing Agreement between the	
			Government of the Republic of India & the	
			Government of the People's Republic of	
			Bangladesh for the Construction of 36	
			Community Clinics in Bangladesh.	
3	Prime Minister	Defence, security, education and	1) MoU on Cooperation in Combating	1) MoU will further strengthen
-	of Australia, HE		International Terrorism and Transnational	the existing bilateral cooperation on
	Mr. Malcolm	sports, medicine and space	Organized Crime.	security.
	Turnbull,	cooperation.	2) MoU for Promotion and Development of	2) MoU will facilitate increased
	(April 09-12,	· · · F · · · · · · · ·	Cooperation in Civil Aviation Security.	bilateral cooperation in the field of
	2017).			civil aviation security.
			3) MoU on Cooperation in the field of	3) MoU will encourage
			Environment, Climate and Wildlife.	cooperation in sustainable
				development, conservation of
1				wildlife and environment.
1			4) MoU on Cooperation in Sports.	4) The MoU will contribute to
				promote and strengthen existing
				sports cooperation, promote
			5) MoU on Cooperation in the field of Health	exchange of athletes and sports
L			c, into on cooperation in the field of fleatth	encliminge of authores and sports

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			and Medicine.	personnel, athlete and coach training
				and development.
				5) MoU will promote
			6) Implementation arrangement between	comprehensive cooperation in the
			ISRO and Geoscience Australia on Cooperation in	
			Earth Observation and Satellite Navigation.	technical and scientific exchanges.
				6) MoU will increase space
			7) Implementation arrangement between	cooperation between the two
			ISRO and Geoscience Australia on Cooperation	countries.
			on using Australian Corner Reflector	7) MoU will increase
			Infrastructure for Calibration and Validation of	cooperation between the two
			Indian Synthetic Aperture Radar Systems.	countries in the field of radar
				communication.
4	President of	Trade; economic investments;	No MOU/Agreement signed	Not Applicable
	Nepal Rt.	water resources; energy		
	Hon'ble Bidya	cooperation; security; post-		
	Devi Bhandari,	earthquake reconstruction		
	(April 17-21,	efforts; culture; education and		
	2017)	people to people ties.		
5	President of		1) Merchant Shipping Agreement	1) Revision of the Merchant
	Republic of	and Commercial Ties;		Shipping Agreement of 11 February
	Cyprus H.E. Mr	Multilateral Issues and		1997, to bring it in line with the
	Nicos	Regional developments		practices in Modern Shipping
	Anastasiades,			Industry. Develop and promote the
	(April 25-29,			cooperation in the field of merchant
	2017)			shipping on a mutually advantageous
	,			basis, in accordance with the
				respective needs and objectives for

				economic development;
			2) Air Services Agreement	2) The designated airline may enter into co-operative marketing arrangement, such as code-share,
				block space etc;
			3) Executive Programme on Cultural,	3) Strengthening and developing
			Educational and Scientific Cooperation	friendly relations and cooperation
				between the two countries and their
				peoples including exchange of
				books, publications and audiovisuals
				for enhancing the knowledge of their
				respective cultures and educational
			4) Work Plan under Programme of	system and methods.Cooperation in areas of Joint
			4) Work Plan under Programme of Cooperation in the field of Agriculture	research projects, Joint
			for 2017-18	workshops/conferences,
				Training/exchange programmes for
				the scientists/experts of the two
				countries in the specific fields in
				various institutes of two countries
				and exchanging best practices.
6	Prime Minister	Power, petroleum and natural	MoU for cooperation in economic projects	The MoU provides a roadmap for
	of Sri Lanka,	gas, renewable energy, railways,		expeditious implementation of
	HE Mr. Ranil	roads, agriculture, ports etc.		specific economic projects in Sri Lanka. Bilateral projects are
	Wickremesinghe (April 25-29,			Lanka. Bilateral projects are expected to provide enhanced
	2017 23-29,			opportunities for Indian companies,
	2017			including PSU's.

7	President of	Political relations; Economic	1) Cultural Exchange programme	1) Strengthening and deepening
	Republic of			the ties of friendship between the
	Turkey, H.E.	Multilateral Issues and		countries and peoples through
	Mr. Recep	Regional developments	2) MoU between TRAI and ICTA Turkey	exchanges and cooperation in the
	Tayyip Erdogan,			fields of culture and arts, youth and
	(30 April-01			sports and mass media;
	May 2017)		3) MoU between FSI, MEA, India and Diplomocy Academy, Ministry of Affairs, Turkey	2) Increase cooperation in the
			Diplomacy Academy, Ministry of Affairs, Turkey	field of "electronic communications regulation" on advantageous and
			4) Agreement on Gainful Employment of	equal conditions and in the spirit of
			Family Members of Diplomatic Mission/Consular	the friendly relations;
			Posts	3) To establish and develop
				mutually beneficial cooperation for
			5) Cooperation Agreement between Press	training in the field of diplomacy
			Trust of India and Anadolu Agency, Turkey	and the exchange of information on
				international law, diplomatic law
				and other academic disciplines;
				4) To facilitate gainful
				employment of family members of diplomats and officials in areas
				permitted under local laws;
				5) To share the news of their
				interests through the internet in
				accordance with their field of work;
8	President of	0	· •	Cooperation in the field of ICT will
	State of	ICT; capacity building of	2) MoU for cooperation in the field of Youth	connect Palestinian IT companies
	Palestine H.E.	youths; tourism; build	Affairs & Sports	with Indian IT industry; and
	Mr. Mahmoud	Palestine's economy and	3) MoU for cooperation in the field of Healthcare	cooperation in healthcare will pave

	Abbas (14 to 17	1 0	4) MoU for cooperation in the field of Agriculture	the way for Indian pharmaceutical
	May 2017)	of its people; skills	5) MoU on Visa Exemption for Diplomatic and	industry to make inroads into
		development; IT-related training	Official Passports	Palestine.
		and services.		
9	President of	1) Emphasized on	No MOU/Agreement signed	Not Applicable
	Senegal H.E.	enhancing trade and economic		
	Mr. Macky Sall,	6		
	(May 22-23,	taking up more projects in solar		
	2017)	energy sector & road		
	_01/)	transportation network for		
		funding through LoC from		
		India.		
		2) Emphasized on		
		ratification of International		
		Solar Alliance Framework		
		Agreement signed by Senegal in		
		Marrakech on 15 November		
		2016.		
		3) Emphasized on value		
		addition in Raw Products,		
		especially Primary processing of		
		Cashew nuts.		
		4) Discussed regional and		
		international issues including		
		United Nations Security Council		
		reforms and expansion, issues		
		related to counter-terrorism.		
10	Prime Minister	Defence & security; trade &	1) A USD 500 million LoC Agreement	USD 500 million LOC for select
	of Mauritius	commerce; railways; aviation;	2) A Maritime Security Agreement	projects, including the financing gap

	H.E. Pravind Jugnauth (May 26-28, 2017)	petroleum and renewable energy.	 3) MoU for setting up of a Civil Services College in Mauritius with GoI grant assistance 4) MoU between CSIR and Mauritius Oceanography Institute for Research and Education in Marine Sciences and Technology 5) International Solar Alliance (ISA) Agreement 	Project (USD 200 million), constructing a new Administrative City (USD 85 million), water and energy projects (USD 200 million)
11	President of Benin H.E. Mr. Patrice Talon (May 22-23, 2017)	trade and economic relations, taking up more projects in solar	No MOU/Agreement signed	Not Applicable

Annexure-B

Foreign trips by Dignitaries

II Outgoing Visits (President and Prime Minister)

(a) President's Visits

S.	Countries Visited	The an	reas identified	for	The Me	emorandum	of	The advantages to the country as
No.	during each of the last	cooperati	on, discussion	held	Understanding/Agre	ements signed		a result of the Memorandum of
	three months and the	during the	e said visits					Understanding/Agreements
	current month (April-							signed particularly under Make
	July 2017) with dates							in India programme
	(b)		(c)			d (i)		d(ii)
	NIL							

II (b) Prime Minister's Visits

S.	Countries Visited	The areas identified for cooperation,	The Memorandum of Understanding/Agreements	The advantages to the country
No.	during each of	discussion held during the said	signed	as a result of the
	the last three	visits		Memorandum of
	months and the			Understanding/Agreements
	current month			signed particularly under
	(April- July			Make in India programme
	2017) with dates			
	(b)	(c)	d (i)	d (ii)
1	Sri Lanka (May	Prime Minister visited Sri Lanka as	No MoU/Agreements signed during the visit	Not Applicable
	11-12, 2017)	Chief Guest for the inaugural event		
		of the International Vesak Day		

		celebrations which was held in		
		Colombo on 12 July 2017.		
2	Germany (May	During the discussions, the areas	1) Joint Declaration of Intent between the	Considering Germany's
	29-30, 2017)	identified for cooperation were	Ministry of Electronics and Information Technology	expertise in high technology,
		Science & Technology, IT,	of the Government of the Republic of India and the	the MoUs/Agreements signed
		Education and Skill Development,	Federal Ministry for Economic Affairs and Energy	will lead to technology
		Cyber Security, Development	of the Federal Republic of Germany on Cooperation	transfer, skilling of our
		Cooperation, Health and Medicine,	in the Field of Digitalisation- Empowerment and	people and greater inflow of
		Sustainable Urban Development	Economic Impact	investments into the country
		and Cooperation between Foreign	2) Joint Declaration of Intent between the	which will lead to scaling up
		Service Institutes, Counter-	Federal Ministry of Education and Research of the	of our manufacturing
		terrorism, NSG and UNSC reforms.	Federal Republic of Germany and the Ministry of	capabilities.
			Skill Development and Entrepreneurship of the	-
			Government of the Republic of India on the	
			advancement of Dual VET and Collaboration of	
			Training of VET Cluster Managers and Indian Skill	
			Development Officers	
			3) Joint Declaration of Intent on the Continued	
			Support of the Indo-German Centre for	
			Sustainability between the Ministry of Science &	
			Technology of the Government of the Republic of	
			India, and the Federal Ministry for Education and	
			Research of the Government of the Federal Republic	
			of Germany	
			4) Joint Declaration of Intent between the	
			Government of the Republic of India and the	
			Government of the Federal Republic of Germany on	
			Cooperation in the Field of Cyber Policy	
			5) Joint Declaration of Intent between the	
			5) John Declaration of Intent Detween the	

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	Ministry of Finance of the Republic of India and the	
	Federal Ministry for Economic Cooperation and	
	Development of the Federal Republic of Germany on	
	Indo-German Development Cooperation	
	6) Joint Declaration between the Government of	
	the Federal Republic of Germany and the	
	Government of the Republic of India on the	
	continuation of the cooperation in the field of	
	advanced training of corporate executives and junior	
	executives from India	
	7) Joint Declaration of Intent between the	
	Ministry of Heavy Industries and Public Sector	
	Enterprises, Government of India and the Federal	
	Ministry for Education and Research of the	
	Government of the Federal Republic of Germany on	
	Cooperation in the Field of Vocational Education	
	and Skill Development for the Machine Tool Sector	
	8) Joint Declaration of Intent between the	
	Ministry of Health and Family Welfare of the	
	Republic of India and the Federal Ministry of Health	
	of the Federal Republic of Germany regarding	
	Cooperation in the Health Sector	
	9) Joint Declaration of Intent between the	
	Ministry of AYUSH of the Republic of India	
	regarding Cooperation in the Sector of Alternative	
	Medice and the Federal Ministry of Health of the	
	Federal Republic of Germany	
	10) Joint Declaration of Intent between the	
	Foreign Service institute, Ministry of External	
	Affairs and the Foreign Service Academy, Federal	
	· · · · · · · · · · · · · · · · · · ·	

			Foreign Office of the Federal Republic of Germany 11) Joint Declaration of Intent between the Federal Ministry Transport and Digital Infrastructure of the Federal Republic of Germany and the Ministry of Railways of the Republic of India on Cooperation	
			in the Field of Railway Safety12) Joint Declaration between the Ministry ofUrban Development of the Republic of India and the	
			Federal Ministry for Economic Cooperation and Development of the Federal Republic of Germany on	
			Indo-German Development Cooperation and for	
			Sustainable Urban Development 13)	
3	Spain (May 30- 31, 2017)	The discussions included Cooperation on Political and Security Affairs including fight against terrorism; trade and investment; connectivity; customs; health; tourism; climate change; water access and management; S&T and Innovation. The discussions also included on multilateral issues including UNSC, terrorism, NSG membership etc.	 MOU on Technical Cooperation in Civil Aviation between Ministry of Civil Aviation of India and Ministry of Public works and Transport of Spain for cooperation in development of airports, intermodal transport, safety management, air navigation, air traffic control and training. MOU on Cooperation in organ transplantation between India's Directorate General of Health Services and the National Transplant Organization of Spain for cooperation in organ transplantation services including public health policy, capacity building, establishment of National Organ and Tissue Registry etc. MOU on Cooperation in Cyber Security 	MoUs signed would promote skill development, technology sharing / transfer, sharing of best practices and capacity building, which will lead to greater investments and enhanced capability in manufacturing sector.
			between the Foreign Ministries of India and Spain for exchange of best practices, sharing of	

			 information on real time basis, development of joint mechanisms, research and development. 4) MOU on Cooperation in Renewable Energy between Ministry of New and Renewable Energy of India and Ministry of Energy and Tourism of Spain for cooperation in renewable energy and specifically in the areas of capacity building, solar energy, biomass/bio-energy and small hydro. 5) Agreement for Transfer of Sentenced Persons between Government of India and Spain for the 	
			 transfer of persons convicted in one country where the conviction took place to the home country subject to certain conditions. 6) MOU between Foreign Service Institute and Diplomatic Academy of Spain for cooperation 	
			 between the two Institutes by way of exchanging best practices, training of young diplomats, conducting of seminars/workshops etc. 7) Agreement on visa waiver for holders of diplomatic passports 	
4	Russia (May 31- June 02, 2017)	Prime Minister Shri Narendra Modi visited St. Petersburg, Russia during May 31- June 2, 2017 to participate in the 18 th India-Russia bilateral annual summit and the Saint Petersburg International Economic Forum (SPIEF).	 Documents signed in presence of leaders of India and Russia during the 18th India-Russia Annual Summit 1) Cultural Exchange Programme between the Ministry of Culture of the Republic of India and the Ministry of Culture of the Russian Federation for the years 2017-2019 2) Traditional Knowledge Digital Library (TKDL) Access Agreement between Council of Scientific & Industrial Research and Federal 	All the MoUs signed are advantageous in their respective sectors.

	· · · · · · · · · · · · · · · · · · ·	
	Service for Intellectual Property (Rospatent)	
	3) General Framework Agreement between	
	Nuclear Power Corporation of India Limited and	
	Joint Stock Company 'ATOMSTROYEXPORT'	
	for the implementation of Units 5 & 6 of	
	'Kudankulam' Nuclear Power Plant	
	4) Memorandum of Cooperation between the	
	Gem & Jewellery Export Promotion Council of	
	India and Public Joint Stock Company 'ALROSA'	
	5) Agreement for the Nagpur-Secunderabad	
	Semi High Speed Execution Study in India between	
	the Ministry of Railways of the Republic of India	
	and the Joint Stock Company 'Russian Railways'	
	Documents signed on the sidelines of the 18th	
	India-Russia Annual Summit	
	1) Protocol No.2 to the Agreement dated	
	December 5, 2008 between the Government of the	
	Republic of India and the Government of the	
	Russian Federation	
	2) Agreement between Heavy Engineering	
	Corporation Limited and Joint Stock Company	
	"Cascade - Technologies" for setting up of a	
	Special Purpose Vehicle for railways	
	3) Memorandum of Understanding between	
	SREI Infrastructure Finance Limited and State	
	Corporation 'Bank for Development and Foreign	
	Economic Affairs (Vnesheconombank)' on Russian	
	export support and participation in the development	
	of India-Russia capital goods financing/leasing	
	I mora Russia capital goods mancing/leasing	

			 business 4) Agreement on Cooperation between 'JITF Urban Infrastructure Services Limited' (Republic of India), 'Jindal Rail Infrastructure Limited' (Republic of India), Joint Stock Company 'Russian Export Centre' (Russian Federation), and Limited Liability Company Management Company 'RailTransHolding' (Russian Federation) 5) Memorandum of Understanding between National Investment Promotion Agency 'Invest India' and the Business Council for Cooperation with India concerning the promotion of investment in India and Russia 6) Cooperation Agreement between National Investment Promotion Agency 'Invest India' and the Roscongress Foundation 7) Memorandum of Understanding between 'Sun Group Private Limited' and Joint Stock Company 'Pribor' 	
5	France (June 02- 03, 2017)	The discussions included bilateral cooperation in the area of defence, nuclear and urban development and other regional and global issues of mutual interest such as climate change and counter-terrorism. The discussions also included multilateral issues including UNSC, terrorism, NSG membership, etc.	No MoU / Agreements signed during the visit.	Not Applicable

6	Kazakhstan (June	Prime Minister visited Kazakhstan	No MoU/Agreements signed during the visit.	Not Applicable
	08-09, 2017)	to participate in the 17 th SCO		
		Summit in Astana on June 8-9,		
		2017. India was admitted as the		
		new member of the SCO at the		
		Summit.		
		PM called on President of		
		Kazakhstan Nursultan Nazarbayev		
		on June 8 on the sidelines of the		
		Summit, during which the two		
		leaders discussed a wide range of		
		bilateral issues to expand		
		cooperation in defence, space,		
		energy, including peaceful uses of		
		nuclear energy and trade, economic		
		& investment spheres.		
		PM also held bilateral meetings		
		with Chinese, Uzbekistan and		
		Afghan Presidents on the sidelines		
		of the Summit on June 9, 2017.		
7	Portugal (June	The discussions included	1) MoU between India and Portugal on	The MoUs would help
	24, 2017)	Cooperation in the field of peaceful	Cooperation in the exploration and uses of outer	promote joint venture
		use of outer space, Double Taxation	space for peaceful purposes	between companies of the
		avoidance, administrative	2) Protocol amending the Double Taxation	two countries in different
		modernization, culture and youth &	Avoidance Agreement for the avoidance of Double	areas and contribute to
		sports. The discussions also	taxation and the prevention of fiscal evasion with	enhanced technology
		included on multilateral issues	respect to taxes on income	sharing/transfer. This will
		including UNSC, terrorism, NSG	3) MoU on Public Administration and	also promote tourism, people-
		membership etc.	Governance Reforms	to-people contact. The MoUs

			4) MoU on Cultural Cooperation	will also provide ease of
			5) MoU on Cooperation in the field of Youth	doing business in India.
			and Sports	8
8	USA (June 25-	Defence and security including counter terrorism and maritime	No MoU/Agreements signed during the visit.	Not Applicable
	26, 2017)	counter terrorism and maritime security in the Indian Ocean		
		Region, energy, trade and economy,		
		digital partnership, cyber security		
		and people-to-people contacts.		
9	Netherlands	The discussions included	1) MoU on Cultural Cooperation	The MoUs would assist in
	(June 27, 2017)	Cooperation in culture, water	2) MoU on Water Resources Management	sharing and transfer of
		resources management, social	3) Protocol Amending the Agreement on Social	technology related to water
		security and on multilateral issues	Security	resources management and
		including UNSC, terrorism, NSG		will promote tourism &
		membership etc.		people-to-people contact.
10	Israel (July 04-	During the visit, the bilateral	1) MoU between the Department of Science &	• It helped broad base
	06, 2017)	relations were upgraded to a	Technology, India and National Technological	the relationship and
		strategic level with an intensive	Innovation Authority, Israel for setting up of India-	facilitated intensive technical
		strategic partnership in Agriculture	Israel Industrial R&D and Technological	and R&D collaboration. Such
		and Water.	Innovation Fund (I^4F) .	cooperation is useful for the
			2) MoU between the Ministry of Drinking Water	success of our flagship
			and Sanitation of the Republic of India and the	initiatives like 'Make in
		The PM held detailed discussions	Ministry of National Infrastructure, Energy and	India', 'Swachh Bharat',
		with PM Netanyahu, President	Water Resources of the State of Israel on National	'Digital India', 'Startup
		Reuven Rivlin and the leader of	Campaign for Water Conservation in India	India' and 'Cleaning of
		Opposition in Israel.	3) MoU between U.P. Jal Nigam, Government	Rivers'. Israel is a potential
		Class sector which is the	of Uttar Pradesh, of the Republic of India and the	partner in these initiatives.
		Close partnership in the areas of	Ministry of National Infrastructure, Energy and	• The strategic
		development, technology,	Water Resources of the State of Israel on State	cooperation in water and

		 innovation, entrepreneurship, defence, space, cyber security, water and agriculture have been envisaged by both countries. The cooperation in the area of water would focus on water conservation, waste water treatment and its reuse for agriculture, desalination, water utility reforms and the cleaning of the Ganges and other rivers using advanced water technologies. 	 Water Utility Reform in India 4) MoU between the Indian Space Research Organisation (ISRO) and the Israel Space Agency (ISA) regarding cooperation in GEO-LEO Optical Link 5) MoU between the Indian Space Research Organisation (ISRO) and the Israel Space Agency (ISA) regarding cooperation in Electric Propulsion for Small Satellites 6) Plan of Cooperation Between the Indian Space Research Organisation (ISRO) and the Israel Space Agency (ISA) regarding cooperation in Atomic Clocks 7) India-Israel Development Cooperation - Three Year Work Program in Agriculture 2018- 2020 	
11	Germany (July	To attend G-20 Summit.	No MoU/Agreement was signed at the G-20 Summit.	Not Applicable
	06-08, 2017)	PM also attended the BRICS	The G-20 Leaders' Declaration; and the Hamburg G-	
		Leaders Informal Meeting	20 Leaders' Statement on Countering Terrorism were	
			adopted.	
